

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1367/2019
IN
PETITION NUMBER : CP/1408/2019
NAME OF THE PETITIONER : Simpson & Company Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 66(3)& (4) of CA, 2013

ORDER

Counsel for the Applicant is represented by Learned Sr. Counsel Mr. P.H. Arvindh Pandian. Ld. Counsel Mr. Chandramouli Prabhakar for the Respondent is present. Ld. Counsel Mr. Kaushik Chatterjee and Mr. Karthik Seshadri (Objectors) are present.

Heard the parties. **Order Reserved.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs